

**COURT - I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 134 of 2011**

**Dated : 10<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Limited ... Appellant(s)**

**Versus**

**C.E.R.C. & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Sneha Venkataramani**

**ORDER**

It is reported that Respondent No. 2 is filing reply today.

Post the matter on **13.02.2012** for hearing. In the  
meantime, rejoinder, if any, be filed after serving copy on the other  
side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**TS/vs**